

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION NO.2351**  
TO BE ANSWERED ON 06.08.2024

**ACCESSIBLE INDIA CAMPAIGN**

**2351** Shri B K Parthasarathi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:-

(a) the current status of implementation of the Accessible India Campaign (Sugamya Bharat Abhiyan) in Andhra Pradesh, including the number of public buildings, transportation systems, and information and communication technologies that have been made accessible;

(b) the total amount of funds allocated and utilised for the Accessible India Campaign in Andhra Pradesh during each of the last five years;

(c) whether the Government has conducted any audits for reviewing the implementation of the scheme since the launch;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details on any future plans/initiatives by the Government for enhancing the accessibility of public infrastructure and services for persons with disabilities in Andhra Pradesh, including any amendments to existing policies?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B. L. VERMA)

(a) to (b): Sir, The Department for Empowerment of Persons with Disabilities (DEPwD) through Accessible India Campaign (AIC), a nation-wide flagship campaign for achieving universal accessibility to enable PwDs, targets at enhancing the accessibility of built environment, transport system and information and communication eco-system. Under AIC, Rs. 14.36 Crore has been released for retrofitting of 38 State Government owned buildings. Further, 15 websites of State Government have been made accessible. The State Government has submitted the Utilization certificates for Rs. 7.32 Crore.

(c) to (d) : Sir, Under the targets of Accessible India Campaign (AIC), access audit of 41 buildings owned by State Government of Andhra Pradesh was done. The details of these buildings are as below:-

S.No.	Name of Buildings Audited (Andhra Pradesh)
1.	Collectorate, Visakhapatnam
2.	PragatiBhawan, MVP Colony, Visakhapatnam
3.	Office of Assistant Director, Welfare of Diffrently Abled and Senior Citizens
4.	District Employment Exchange Office
5.	Social Welfare Girls Hostel, ZP Junction, Maharanipeta, Visakhapatnam
6.	Social Welfare Boys Hostel No 11, Seethammadhara, Visakhapatnam
7.	Social Welfare Girls Hostel , Anandapuram,GVMC, Visakhapatnam
8.	Social Welfare Boys Hostel, Tagarapuvalsa, GVMC, Visakhapatnam
9.	Administrative Building, Govt. ITI, Kancharapalem
10.	Draughtsmen Civil Lab, Govt. ITI, Kancharapalem
11.	R & AC, Plumber & Painter Building, Gvy. ITI Kancharapalem
12.	Allipuram Dispensary, Visakhapatnam
13.	Buchirajupalem Dispensary, Visakhapatnam
14.	Malkapura Dispensary, Visakhapatnam
15.	Kaparada Dispensary, Visakhapatana
16.	Vidut Nagar Dispesary, Visakhapatnam
17.	Gananapuram Dispensary, Visakhapatnam
18.	China Waltair Dispensary, Visakhapatnam
19.	RP Peta Dispensary, Visakhapatnam
20.	Srihapuram FRU, Visakhapatnam
21.	Arilova FRU, Dispensay, Visakhapatnam
22.	O/o CDPO, ICDS Project, Visakhapatnam
23.	DMSVK, Paine apple Colony, Visakhapatnam
24.	Working Women's Hostel , Seethmmadhara, Visakhapatnam
25.	Working Women's Hostel , Maripalem, Visakhapatnam
26.	SisuGruha, Marripalem, Visahapatnam
27.	Out Patient Lazurus Block, Victoia Hospital, Burujupeta, Visakhapatnam
28.	Office of the Commissioner of Police Suryabaugh Visakhapatnam
29.	Sub Registrar Office, Bheemilli, Visakhapatnam
30.	Sub Registrar Office, Gajuwaka, Visakhapatnam
31.	Municipal Zonal Office, Bheemili, GVMC, Visakhapatnam
32.	King George Hospital
33.	Govt. Mental Care Hspital
34.	Gvt. ENT Hospital
35.	District Medical and Health Office.
36.	Dwaraka Bus Station
37.	Maddilapalem Bus Station
38.	Gajuwaka Bus Station
39.	Simhachalam Bus Station
40.	Visakha Steel City Bus Station
41.	MVP Colony Bus Station

(e) : Sir, Government of India implements Creation of Barrier free Environment sub-scheme under Scheme for implementation of Persons with Disabilities Act (SIPDA) for which budgetary support is provided to State Governments/ UTs and to autonomous organizations/ Institutions under the Central/State Governments, for various activities relating to the Creation of Barrier Free Environment.

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